

(d) There are two units in Central Public Sector engaged in production of leather and leather goods. These are Bharat Leather Corporation with registered Office at Agra and Tannery and Footwear Corporation of India Ltd. with registered Office at Kanpur. Their production of leather, leather goods and other allied products during the last three years has been as under :

Year	TAFCO	Rs. BLC
1983-84	745.18 lakhs	218.38 lakhs
1984-85	631.54 lakhs	366.47 lakhs
1985-86	806.95 lakhs	335.00 lakhs

Allocation of Funds under Self-Employment Scheme to Rajasthan

6459. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of FINANCE be pleased to state :

(a) the amount allocated to Rajasthan in 1986-87 under self-employment scheme for educated unemployed persons;

(b) the steps proposed to be taken to check favouritism and corrupt practices in the implementation of this scheme; and

(c) whether Government propose to include people's representatives in the panel formed to sanction the loans ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No amount has yet been allocated for the year 1986-87 to any State/Union Territory under the scheme for providing self-employment educated youths.

(b) The Reserve Bank of India has issued instructions to all banks stating therein that whenever any malpractices in the implementation of the schemes are noticed they should be quickly and thoroughly investigated by the banks and prompt action be taken against the bank officials involved.

(c) No, Sir, However, each District Industries Centre has a District Advisory Committee to oversee its functioning and its membership consists among others, of the people's representatives of the District.

[English]

Expansion of Textile Industry

6460. SHRIMATI JAYANTI PATNAIK : Will the Minister of TEXTILES be pleased to state :

(a) whether Government have taken steps to promote textile industry in the country;

(b) if so, the measures adopted therefor; and

(c) the details of the steps proposed to be taken for the expansion of textile industry in 1986-87 ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (c). The Textile Policy, announced by Government in June, 1985 has envisaged several measures for growth and development of the textile industry. Some of the important steps taken by Government in this regard are lifting the ban on the expansion of weaving capacity in the organised Sector, allowing fuller fibre flexibility, rationalisation of fiscal levies on certain man-made fibres/Yarn, compulsory registration of powerlooms, measures for development of handlooms, setting up of a national level Advisory Committee for Modernisation of textile industry, setting up of a nodal agency to evolve and manage rehabilitation packages in respect of potentially viable sick mills and simplification and formulation of a single Textiles Control Order.

Opening of New Textile Mills in Orissa

6461. SHRIMATI JAYANTI PATNAIK : Will the Minister of TEXTILES be pleased to state :

(a) the total number of textile mills in Orissa;